



IN THE COURT OF CHIEF METROPOLITAN MAGISTRATE, TIS

HAZARI COURTS, DELHI.

CC NO: 1221-2003

15/12/03

**SECURITIES AND EXCHANGE BOARD
OF INDIA,** (a statutory body established
under the provisions of Securities and
Exchange Board of India Act, 1992),
Having its Regional Office at Rajendra
Place, New Delhi represented by its Asst.
General Manager, Mr. JYOTI JINDGAR.

...COMPLAINANT

VERSUS

024012003022003

1. M/s BBN Forest Ltd.
Having its Head Office at
SCO 70, Sector 40 C
Chandigarh - 160 036.

P.O

ALSO AT

REGD OFFICE AT:
3125, Sector 38 D,
Chandigarh

2. Shri Arvind Kr. Parashar (Director)
S/o Shri Mulkh Raj Parashar
H.No.3156, Sector 23 D, Chandigarh
3. Shri Vishal Chandrani (Director)
S/o Shri Man Singh Chandrani
H.NO.2020, Sector 40 C, Chandigarh.
4. Smt. Sumangla Parashar (Director)
W/o Shri Arvind Kumar Parashar
H.No.3156, Sector 23 D, Chandigarh.
5. Madan Lal Sohil (Promoter/Director)
H.NO.2020, Sector 40 C, Chandigarh.
6. Kamal Dev (Promoter/Director)
H.NO.2020, Sector 40 C, Chandigarh.
7. Krishna Lal (Promoter/Director)
H.NO.2020, Sector 40 C, Chandigarh.

P.O

P.O

P.O

P.O

P.O

P.O

48



CC No.37/09

SEBI Vs. BBN Forest

17.04.2009

Present : Sh. Pankaj Sharma, counsel with Sh. Pradeep Kumar, Legal Officer for SEBI.

Accused are POs.

On behalf of SEBI an application for substitution of complainant has been moved stating that earlier complainant Ms. Jyoti Jindgar is not keeping well as she is in family way and that in her place Ms. Varsha Agarwal be allowed to be substituted as complainant. Copy of delegation of powers in favour of Ms. Varsha Agarwal also filed alongwith the application. Heard. The application is allowed and Ms. Varsha Agarwal, AGM is substituted as complainant in place of Ms. Jyoti Jindgar. Application stands disposed of.

Statement of CW-1 recorded. File be consigned to record room under Sec. 299 CrPC. SEBI is at liberty to get it revived as and when the accused persons are traced.

(RRATIBHA RANI)
ASJ-01(Central)/Delhi

Office of the District & Sessions Judge	
Certified	
Date	16/05/09
Authorised	
Indian 1979	